

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.7- IA/847(AHM)2024
in
CP(IB)/78(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India
V/s
Rajkumari Kanodia
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on: 07/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vishal Raval, Adv.
For the Respondent :

ORDER

IA 847 of 2024

Issue copy of the affidavit to the respondent. RP directed to submit the asset memorandum of the personal guarantor with valuation of available assets.

List for further consideration on 12.07.2024.

Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)